190 Written Answers to [RAJYA SABHA]

Unstarred Questions

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) To tackle the current economic slowdown the Ministry of Micro, Small and Medium Enterprises is facilitating the promotion and development of MSMEs through implementation of various schemes / programmes relating to credit, infrastructure development, technology upgradation, etc. The major schemes include Credit Guarantee Scheme, Credit Linked Capital Subsidy Scheme, Cluster Development Programme, National Manufacturing Competitiveness Programme and Prime Minister's Employment Generation Programme. Furthermore, the Government is expanding the coverage of the schemes and strengthening their implementation.

(b) The steady annual growth rate in SME registration (*i.e.* above 10 per cent) in the recent years is a pointer to the fact that Government's policies and initiatives are meeting the desired objectives. The growth rate of Entrepreneur Memorandum (Part -II) (MSME) in the last three years is as follows:

Period	Growth Rate of EM-II
	(MSME)
2010-11	12.23
2011-12	18.64
2012-13	13.91
2013-14	11.45

Monitoring the public procurement policy

545. SHRI VIVEK GUPTA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

 (a) whether there exists any monitoring mechanism to supervise Centre's policy of twenty per cent procurement of products and services rendered by MSMEs, the details thereof;

(b) if so, whether there are any guidelines framed in this regard to facilitate procurement from MSMEs and the details thereof;

(c) if not, the details of action Government plans to do in this regard to keep a check on the minimum reservation of twenty per cent in the total share of procurement from MSMEs; and

(d) whether Government has any plan to increase this reserved minimum limit of 20 per cent and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) Yes, Sir. Under the para 12 of Public Procurement Policy for Micro and Small Enterprises, there is a provision for monitoring and review of the Policy under Review Committee which has already been constituted as given as annexure in the Policy.

(b) Functions of the committee are already mentioned in the order of constitution of committee for monitoring and review of the Policy.

(c) Does not arise.

(d) The Government has no plan to increase the limit of 20 per cent procurement from MSEs.

Special employment through Khadi and Village Industries (KVI) Commission

†546. SHRI RAMDAS ATHAWALE: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government proposes to start special employment in the country through Khadi and Village Industries (KVI) Commission, if so, the details thereof;

(b) whether the above said scheme is a part of the target set for providing employment by Khadi and Village Industry Commission; and

(c) if so, the details of amount sanctioned under the scheme, State-wise, as on date?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) to (c) There is no proposal to start special employment in the country through Khadi and Village Industries Commission (KVIC). However, Government in the Ministry of MSME has already been implementing a credit-linked subsidy programme named Prime Minister's Employment Generation Programme (PMEGP) since 2008-09 through KVIC as nodal agency at the national level for generating employment in the country by setting up of micro-enterprises in the non-farm sector. Under PMEGP, general category beneficiaries can avail of margin money subsidy of 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as Scheduled Castes, Scheduled Tribes, OBCs, minorities, women, ex-servicemen, physically handicapped, beneficiaries belonging to

[†]Original notice of the question was received in Hindi.